

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.201 - C.A.(CAA)9(AHM)2024
With
ITEM No.202 - IA(Co.Act)/23(AHM)2024

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Jayatma Technologies Ltd.
(Transferor Co.)

.....Applicant

Jayatma Technologies Pvt. Ltd.
(Transferee Co.)

Order delivered on: 27/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :None

ORDER
(Hybrid Mode)

C.A.(CAA)9(AHM)2024 with IA(Co.Act)/23(AHM)2024

Despite repeated calls, no one appears for the Applicant Companies.

In the interest of justice, matters stand adjourned to 25.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)